

HCC NO. 38/2024

HIGH COURT OF KARNATAKA,
BENGALURU-1
DATED: 12TH SEPTEMBER 2024.

BRIEF TENDER NOTIFICATION

Under Phase-III of e-Courts project, the High Court of Karnataka, invites tender for procurement of 1801 Nos. of All-in-One Desktops for e-Seva Kendra, Additional Hardwares for Courts, ICT new Court Rooms, Jails, District Government Hospitals, Paperless Courts, Online Courts and for Live Streaming purpose through Karnataka Public Procurement Portal of Centre for e-Governance, Bengaluru.

The last date to upload the tender is fixed as **14.10.2024 at 4.00 PM** For more details visit <https://kppp.karnataka.gov.in/#/portal/searchTender/live> website.

Yours faithfully,

Sd/-

(N. G DINESH)
REGISTRAR (COMPUTERS) AND
TENDER INVITING AUTHORITY
HIGH COURT OF KARNATAKA,
BENGALURU